IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

12. **IA(IBC)(PLAN)/37(MB)2024**
IN C.P. (IB)/271(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.07.2024**

NAME OF THE PARTIES: Tata Capital Financial Service Ltd.
Vs.
High Ground Enterprise Limited

SECTION: 7, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

IA(IBC)(PLAN)/37(MB)2024

1. Mr. Aniruth Purusothaman, Ld. Counsel for the Applicant present, but appearance is not given in the appearance sheet. Mr. Pulkit Sharma a/w Mr. Kunal Kanungo, Ms. Tanushree Sogani & Mr. Atishay Jain, Ld. Counsel for the Successful Resolution Applicant present.

2. Heard. **Reserved for Orders**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

03.07.2024 / *Bmb*